

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **18.07.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

Application No : CA/111/2017
Petition No : CP/13/2017
Name of Petitioner : Archer Power Systems Pvt Ltd
& Vs
Name of Respondent : Zynergy Solar Projects & Services Pvt Ltd & 8 others
Section : Sec 241/242 of CA 2013

ORDER

Present: None for Petitioner.
None for Respondent.

Matter is stated to be pending before the Hon'ble Supreme Court.

List the petition for awaiting order on 09.09.2024.

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**[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]
MEMBER (JUDICIAL)**